

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 195 OF 2019 &
IA No. 1044 of 2019 & IA No. 1043 of 2019**

Dated : 26th June, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

The Tata Power Company Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Sahikrith Rao
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Sajjan Poovayya, Sr. Adv.
Mr. Hemant Singh for R-2

Mr. Aniket Prasoon
Mr. Pratik Das for R-3

ORDER

Heard learned senior counsel for the parties.

List the matter on **01.07.2019**.

**(S.D. Dubey)
Technical Member**

mkj/mk

**(Justice Manjula Chellur)
Chairperson**